

# Indian Customs EDI System

ICES/Exports – Version 1.5



## CHA-Customs Message Exchange - Export Message Format Document Version **2.0** (June,2017)

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## ICES 1.5 CHA-Customs Message Exchange - Exports

### Message Format Document Version 2.0

### Document History

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#### Distribution List (Applicable for Hard Copies only)

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#### Release History

Release Number	Change Request Number	Release Date	Brief Summary of Changes
1.0		11.09.2008	First Release.
1.1		23.10.2008	Chapter on Message Format added. Updates made after design review.
1.2		15.01.2009	<ul style="list-style-type: none"> <li>• CON_CONTRY is renamed to CON_CNTRY in S_CACHE01_SB, M_CACHE01_SB tables</li> <li>• Drawback details message is deleted from list of messages</li> <li>• Duplicate inv CURR CD is deleted from CACHE01- exchange details</li> </ul>

			<ul style="list-style-type: none"> <li>• Duplicate Rotation date is deleted from rotation details</li> <li>• New MERHANT_EXP field is added in S_CACHE01, M_CACHE_01 tables.</li> <li>• A_ache01 table is added in primary for error messages</li> </ul>
1.3		11.02.2009	<ul style="list-style-type: none"> <li>• Fields AMD_TYPE, AMEND_NO and AMEND_DT added to all tables where amendment is applicable.</li> <li>• Field SRNO added to CESS, DEPBARENT, LICENCE, DFIA and JOBWORK tables.</li> <li>• Description of amendment process added in Introduction Chapter.</li> </ul>
1.4		31.07.2009	<ul style="list-style-type: none"> <li>• Short Shipment functionalities introduced. Additional tables/segments and columns added to the CACHE01 structures.</li> <li>• Missing fields like Message Type, Site ID etc added in some tables.</li> <li>• Field THIRD_PARTY added in S_CACHE01_ITEM and M_CACHE01_ITEM and also in the message format.</li> <li>• Fields FILE_NAME and STATUS removed from TABLE&lt;AMENDHISTORY&gt;</li> </ul>
1.5.1		07.06.2011	<ul style="list-style-type: none"> <li>• Document derived from Service Center 2.0 SB and is now renamed as CHA-Customs Message Exchange – Exports – Message Format Document.</li> <li>• Shipping Bill – MAIN segment has been modified to include 3 new fields and drop 2 existing fields.</li> <li>• Shipping Bill – EOU segment has been modified to include specifications for Seal Type A and S. Amendment specs have been dropped.</li> </ul>
1.6		06.07.2011	<ul style="list-style-type: none"> <li>• Message format for SB – Exchange segment CACHE01 - &lt;TABLE&gt;EXCHANGE modified to rectify existing error in format.</li> <li>• Message format specification for SB-REWARD and SB-Service Tax Refund segments included in document.</li> <li>• Message format for updated CACHE05 (Goods Registration) and CHCAE06 (ACK for Goods Regn.) included in the document.</li> </ul>
1.7		11.11.2011	<ul style="list-style-type: none"> <li>• A new field <b>Reward Item</b> has been added in ITEM segment/table.</li> <li>• Existing segment/table for REAWARD (serial # 24) dropped.</li> <li>• SB declaration forms also modified as above.</li> </ul>

1.8		09.04.2015	<ul style="list-style-type: none"> <li>Change in corresponding technical document.</li> </ul>
1.9		20.05.2015	<ul style="list-style-type: none"> <li>Addition of text in the declaration on Page-58.</li> </ul>
1.91		08.09.2016	<ul style="list-style-type: none"> <li>ROSL Declaration added</li> </ul>
2.0		23.06.2017	<p>Changes for Integrated declaration form :-</p> <ul style="list-style-type: none"> <li>Re export Details Added.</li> <li>Addition of tables for Single Window.</li> <li>Third party details added in Invoice.</li> <li>GSTN_ID and GSTN_TYP added in SB_main.</li> </ul>

## Message Format Specification

Agencies involved in international trade have already automated their processes and are in a position to generate text file of the documents for transmission to Customs. In order to facilitate this work, NIC at the instance of the Customs and Trade, is distributing file formats in which ICES 1.5 accept data.

This document explains in detail the message formats with respect to the export declaration i.e. Shipping Bill (SB) and related messages:

### List of Messages

Sr. No.	Message Description	From	To	Message
1.	Shipping Bill	CHA/ Exporter	Customs	CACHE01
2.	Shipping Bill Acknowledgement	Customs	CHA/ Exporter	CHCAE02
3.	Query	Customs	CHA/ Exporter	CHCAE03
4.	Query Reply	CHA/ Exporter	Customs	CACHE04
5.	Goods Registration	CHA/ Exporter	Customs	CACHE05
6.	Goods Registration Acknowledgement	Customs	CHA/ Exporter	CHCAE06

## ICEGATE Header and Footer

### ICEGATE Header:

HREC^]ZZ^]<Sender ID>^]ZZ^]<Receiver ID>^]<Version No>^]<T or P>^]<Message ID>^]<Sequence or Control Number>^]<Date>^]<Time>

### ICEGATE Footer:

TREC^]<Sequence or Control Number>

Where

<Sender ID> is the ICEGATE code of the Customs House  
 <Receiver ID> is the ICEGATE code of CONCOR/Custodian  
 <Version No> is the ICEGATE version being used. Currently it is "ICES1\_5"  
 <T or P> is the test (T) or production (P) indicator  
 <Message ID> is the message name or id. Ex: CHCOI01  
 <Sequence or Control Number>

is a unique value that can be used to uniquely identify the document. i.e. This will be used for tracking purposes. The value currently being passed in the second record can be used here.

<Date> Date of transmission of message

<Time> Time of transmission of message

The same Sequence or Control Number that is used in the header has to be repeated in the trailer.

Example:

```
HREC^]ZZ^]ABCD^]ZZ^]XYZ^]ICES1_5^]P^]COCHE01^]123456^]20071015^]1015
TREC^]123456
```

All messages will have Header and footer by default. This will not be included as part of each message separately.

## **General Guidelines**

Field delimiter: ASCII Chr 29: ^]

If the field information not applicable or available, still the field delimiter shall be given.

Example : Table – Exchange

If the currency code used is DKK, which is a standard currency, then the flat file structure shall be :

DKK^] ^] ^] Y^] ^] ^]

Record delimiter : New line Character

DOS : ASCII Chr 10, 13 - ^M^J

Unix : ASCII Chr 10 - ^J

File naming convention :

<jobno><year>.be

<nnnnn><yyyy>.be

Example:            4571999.be,        12341999.be  
                      6891999.sb,        12341999.sb

File name – Maximum length : 8 Characters.

CHAs / Importers have to adopt the Code directories as maintained by Customs for Currency code, Scheme Code, Country code, Port Code, Unit Quantity Code, Package Code and State Code.

All dates needs to be entered in YYYYMMDD format.

## **Message Integration:**

After picking up data from the Service Center, ICEGATE will put the same in a parallel set of structures in the ICEGATE schema of ICES. These comprise a set of data tables and control tables (In case of a single-table message, Control table and Data tables may be merged). These set of structures are also used to handle the equivalent messages coming over network.

For each set of data picked up from Service Center, ICEGATE will insert the same in the corresponding tables in the ICEGATE schema of ICES and will also update the corresponding Control Table. Based on this, ICES application will pickup data from these sets of data tables, process the same and update the ERR\_CD fields in the data tables. ICEGATE will then send the acknowledgement (positive or negative) to Service Center.

### Amendment Guidelines:

- For Amendment of Shipping Bill (CACHE01) through EDI mode, the additional message part/segment 25 of CACHE01 (Amendment History) [Please refer to the list of parts/segments of message CACHE01 in subsequent section] has to be submitted along with the parts/segments on which amendment is required. As for instance, if an amendment concerns update of Drawback Particulars, then CACHE01 part 25 (Amendment History) and Part 8 (Drawback) only are to be submitted. The segment 26 message structure (AMENDHISTORY) is as follows:

Fields Name	Field Type	Length	Amend	Supplement	Delete
Message type	C	1	M	M	M
Custom House Code	C	6	K	K	K
SB No.	N	7	K	K	K
SB Date	Date		K	K	K
Request Letter Number	C	10	M	M	M
Request Date	Date		M	M	M
Remarks	C	15	M	M	M
Reasons for Amendment	C	2000	M	M	M
Amendment No.	N	7	K	K	K
Amendment Date	Date		K	K	K

- Amendment is possible only in limited parts and fields of a Shipping Bill. The list of various components/segments of SB message is given in the subsequent section on message CACHE01. It shows the parts/segments which are amendable (O) and those which are not (X). The short-shipment functionality is also covered through this mode. The last segment is mandatory (M). Individual field restrictions for different types of amendments (A/S/D/R) are specified in individual segment structures.
- For an amendment message, an amendment job is created and this Amendment No. and Amendment Date are to be specified in the records of the message. The Site ID (Customs House Code), SB No. and SB Date are also to be mentioned. The message Type may be 'A' (for amendment/update) or 'S' (for supplement/addition) or 'D' (for delete) or 'R' (for short-shipment). These details are to be provided for all parts/segments included in the message. An additional field 'Amendment Type' (A/S/D/R) is also to be populated in the different data parts.
- The field 'Remarks' indicate the type of amendment done on the SB. For example if there is any change(update) in the item declaration, then the field remarks will contains the value 'itm\_updt', similarly if a new item details is added(insert) in the SB then the field remarks will contains the value 'itm\_insrtr' (this is case-sensitive). Following are the permissible values of the field 'Remarks':

Remarks	Purpose
sb_updt	Amend/Update SB Master details
inv_updt	Amend/Update Invoice details
item_updt	Amend/Update Item details
dbk_updt	Amend/Update Drawback Details
deec_updt	Amend/Update License Details
cess_updt	Amend/Update Cess Details
depb_updt	Amend/update DEPB Details
dfrc_updt	Amend/Update DFIA Details
jbwk_updt	Amend/Update Jobwork Details
rwd_updt	Amend/Update Reward Details
str_updt	Amend/Update Service Tax Refund
item_insrt	Add/Insert Item Details
deec_insrt	Add/Insert License Details
cess_insrt	Add/Insert Cess Details
jbwk_insrt	Add/Insert Jobwork Details
rwd_insrt	Insert Reward Details
str_insrt	Insert Service Tax Refund
item_del	Delete Item Details
deec_del	Delete License Details
cess_del	Delete Cess Details
jbwk_del	Delete Jobwork Details
rwd_del	Delete Reward Details
str_del	Delete Service Tax Refund
ShortShip	Short Shipment

Note: The last item 'ShortShip' is applicable only for Message Type 'R'.

- Fields 'Reasons for Amendment', 'Request Letter No.' and 'Request Letter Date' are general user inputs, and need not follow any specific format/code.
- **Multiple amendments** of different types for the same SB are allowed in one single amendment message. Each amendment will be identified with a unique Amendment No. and Amendment Date (unique – only for that given SB) to be generated by the user.
- For each amendment, user will generate a unique number and furnish the same along with the system date to the Amendment No. and Amendment Date fields respectively in all relevant parts/segments. For example, if scheme code of an item is changed to '06' from '00' (i.e. Remarks = itm\_updt), then user needs to generate the Amendment No. and Amendment Date and update the same in all the records in different segments (ITEM, DEPB, DEPB\_PARENT) to achieve linking of amended records.
- ICEGATE will populate the message information in the following table in ICES (which is same as in case of amendment submitted by Service center):
- Field FILE\_NAME will be used by ICES application for sending reverse message



Sr. No.	Field Description	Type	Field Length	Field Description
1	MESG_TYP	C	1	Message type (A/S/D)
2	SITE_ID	C	6	Custom House Code
3	SB_NO	N	7	SB No.
4	SB_DT	Date		SB Date
5	REQ_DT	Date		Request Date
6	REQ_LET_NO	C	10	Request Letter Number
7	REMARKS	C	15	Type of Amendment
8	AMEND_REASON	C	2000	Reasons for Amendment
9	STATUS	C	1	Amendment Status (Default = 'S')
10	AMEND_NO	N	7	Amendment Number
11	AMEND_DT	Date		Amendment Date
12	FILE_NAME	C	60	Unique Serial Number Generated by ICEGATE
13	UNIQUE_ID	C	30	Unique Id generated by ICEGATE
14	ERR_CD	C	100	Error Code

## Message: CACHE01: Shipping Bill (SB) (32-part Message)

<b>Message ID</b>	CACHE01
<b>Message Description</b>	Shipping Bill
<b>From</b>	Customs House Agent/ Importer
<b>To</b>	Customs
<b>Message Extension</b>	.sb

### Components/Segments

Field Description	Final	Amend	Supp.	Delete	Short Shipment
<TABLE>SB	M	O	X	X	X
<TABLE>INVOICE	M	O	O	O	O
<TABLE>EXCHANGE	M	X*	X	X	X
<TABLE>ITEM	M	O	O	O	M
<TABLE>ITEMACCESS	M	X	O	O	X
<TABLE>THIRDPARTY	M	X*	O	O	X
<TABLE>CESS	M	O	O	O	X
<TABLE>DBK	O	O	O	O	X
<TABLE>ITEMRAWMTRL	O	O	O	O	X
<TABLE>DEPB	O	O	O	O	X
<TABLE>DEPBARENT	O	O	O	O	X
<TABLE>LICENCE	O	O	O	O	O
<TABLE>DFIA	O	O	O	O	X
<TABLE>JOBWORK	O	O	O	O	O
<TABLE>AR4	O	O	O	O	X
<TABLE>PACKINGLIST	O	X	X	X	X
<TABLE>ROTATION	O	X	X	X	X
<TABLE>EOU	O	O	O	O	X
<TABLE>STUFF	O	X	X	X	X
<TABLE>CONTAINER	O	X	X	X	X
<TABLE>CARGOBACK	X	X	X	X	O
<TABLE>PCKGBACK	X	X	X	X	O
<TABLE>CONTAINERBACK	X	X	X	X	O
<TABLE>STR**	O	O	O	O	X
<TABLE>AMENDHISTORY	O	M	M	M	M
<TABLE>SW_INFO_TYPE	O	O	O	O	O
<TABLE>SW_CONST	O	O	O	O	O
<TABLE>SW_PROD	O	O	O	O	O
<TABLE>SW_CTRL	O	O	O	O	O
<TABLE>STATEMENT	O	O	O	O	O
<TABLE>SUPPORTING_DOCS	O	O	O	O	O
<TABLE>REEXPORT	O	O	O	O	O

**Note: CONTAINER segment is not required for AIR sites.**

X\* → Independent amendment is not possible. However, together with other parent part, amendment is possible. As for example, THIRDPARTY amendment is allowed along with ITEM amendment.

\*\* → Not yet implemented

**Message Format**

<b>Message ID</b>	<b>CACHE01 (Part 1/32)</b>
<b>Message Description</b>	<b>SB Main</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;SB</b>

Sr. No.	Field Description	Field Type	Length	Final	Amendment
1.	Message Type	C	1	F	A
2.	Custom house Code	C	6	K	K
3.	Job Number	N	7	K	X
4.	Job Date	Date		K	X
5.	SB No	N	7	X	K
6.	SB Date	Date		X	K
7.	CHA License Number	C	15	M	O
8.	Importer Exporter Code	C	10	M	O
9.	Branch Sr No of Exporter	N	3	M (Optional for Non-Standard IEC)	O
10.	Imp. Exp. Name	C	50	O (Mandatory For Non-Standard IEC)	O
11.	Imp. Exp Address1	C	35	O (Mandatory For Non-Standard IEC)	O
12.	Imp. Exp Address2	C	35	O	O
13.	Imp. Exp. City	C	35	O	O
14.	Imp. Exp. State	C	25	O	O
15.	Imp. Exp PIN	N	6	O	O
16.	Type of Exporter	C	1	M	O
17.	Exporter Class	C	1	M	O
18.	State of origin Exporter	C	2	M	O
19.	Authorized Dealer Code	C	10	M (Optional For Non-NFEI SBs)	O
20.	EPZ code	C	1	O	O
21.	Consignee name	C	35	M	O
22.	Consignee Address 1	C	35	M	O
23.	Consignee Address 2	C	35	O	O
24.	Consignee Address 3	C	35	O	O
25.	Consignee Address 4	C	35	O	O
26.	Consignee Country	C	2	M	O
27.	Category of NFEI SB	C	2	O (Mandatory For NFEI)	O
28.	RBI waiver number	C	20	O	O
29.	RBI waiver date	Date		O	O
30.	Port of Loading	C	6	M	O
31.	Port of final destination	C	6	M	O
32.	Country of final destination	C	2	M	O
33.	Country of Discharge	C	2	M	O
34.	Port of Discharge	C	6	M	O
35.	Seal Type	C	1	O	O

Sr. No.	Field Description	Field Type	Length	Final	Amendment
36.	Nature of Cargo	C	2	O	O
37.	Gross weight	N	13,3	O	O
38.	Net weight	N	13,3	O	O
39.	Unit of measurement	C	3	O	O
40.	Total number of packages	N	8	O	O
41.	Marks & Numbers	C	300	O	O
42.	Number of loose packets	N	8	O	O
43.	Number of containers	N	2	O	O
44.	MAWB Number	C	15	O	O
45.	HAWB Number	C	15	O	O
46.	Amendment Type	C	1	X	K
47.	Amendment No.	N	7	X	K
48.	Amendment Date	Date		X	K
49.	GSTN Type	C	3	M	M
50.	GSTN ID	C	20	M	M

**NOTES:**

Sr. No.	Field Description	Explanations
1.	Job Number	Job No and Job Date are the user defined
2.	Job Date	Job No and Job Date are the user defined
3.	CHA License Number	Customs House Code, Job no; Job date and Cha Number will form the key for a particular Document. The Exporter, if directly filing the SB, this field shall have value 'SELSUBMITCH001'.
4.	Importer Exporter Code	ICES will accept the document only after receipt of IE Code information from DGFT. Certain Importers/Exporters are exempted from obtaining the IE CODE. Refer to the note below.
5.	Branch Sr No of Exporter	Optional for non-standard IECs Mandatory for all others
6.	Imp. Exp. Name	Exporter Name and Address have to be given for those exporters, who do not have IE Code issued by DGFT (Refer list above).  For the regular exporter providing of details is optional and Importer Name, Address1, Address2, City, State, PIN are not required to be entered. ICES would retrieve from the information transmitted by DGFT.
	Exporter class	P - Private G - Government
7.	Type of Exporter	R – R - Merchant Exporter F - Mfg. Exporter
8.	State of Origin	State code where the items of export are manufactured has to be given.

Sr. No.	Field Description	Explanations
9.	Authorized Dealer Code	Refer State Code Directory at Annexure 'F' For each State of Origin separate SB has to be filed. Bank code, where the foreign exchange remittance would take place has to be mentioned. All the items of export, if belong to NFEI category and no foreign exchange remittance is involved, providing of this information is <i>not</i> mandatory.
10.	Category of SB	Combining of NFEI category item with any commercial transaction is NOT permitted. A separate SB has to be filed. Similarly, NFEI SB shall have Items under one category only. <i>Category Codes</i> 01 - Free Trade Sample 02 - Diplomatic Goods, 03 - Warranty Replacement 04 - Currency Chest, 05 - Tourist Goods, 06 - Defense goods, 07 - Gift Parcel 08 - Others
11.	RBI Waiver No./ Date	Mandatory, if NFEI SB Field = 'Y' and FOB value is over Rs 25,000.
12.	Port of loading & Port of destination	Refer to Port Code Directory
13.	Consignee Country & Country of destination:	Refer Country Code Directory

**Parameters related to Annexure 'C' (of Customs Public Notice)**

Providing of parameters related to Annexure 'C' is optional at the Shipping Bill submission stage. These can also be provided at the 'Goods Registration' stage.

Nature of Cargo	-	The status of cargo at the loading stage (to the carrier).
	C	- Containerized Cargo
	CP	- Containerized & Packaged cargo
	P	- Packaged Cargo
	LB	- Liquid bulk
	DB	- dry bulk

For air cargo locations, only 'P' is valid.

Sl. No.	Nature of Cargo	TOTAL NO. OF PACKAGES	NO. OF LOOSE PACKAGES	NO. OF CONTAINERS
1.	C	TO BE GIVEN	NULL	TO BE GIVEN
2.	CP	TO BE GIVEN	TO BE GIVEN	TO BE GIVEN
3.	P	TO BE GIVEN	NULL	NULL
4.	LB	NULL	NULL	NULL
5.	DB	NULL	NULL	NULL

Net and gross weight or volume with unit of Measurement has to be given. (In the same unit)

Number of Loose Packages- valid for sea and ICD locations only and where Nature of Cargo is C or CP.

Number of packages, which are not stuffed in the containers.

Number of Containers - Valid for Sea and ICD locations only and where nature of cargo is C or CP

MAWB/HAWB No - Valid for Air Cargo stations only.

**Seal Type** - The options permitted are A, S and W.

For Self Seal (Type 'S'), Nature of Cargo permitted is C, CP and P only.

For Seal Type 'A', following EOU details are to be provided along with Packets and container details depending on Nature of Cargo and Type of Custom Location.

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**Examination Details**

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Exam Date

Exam. Officer Name

Exam. Officer Designation

Supp. Officer Name

Supp. Officer Designation

Have the declared value item verified by Examining Officer at EOU

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**Factory Details**

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Division

Commisionerate

Range

Seal nos. affixed on packages

Is sample drawn for forwarding to port for export from factory?

For Seal Type 'S', following EOU details are to be provided along with packets and Container details depending on Nature of Cargo and Type of Custom Location.

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**Factory Details**

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Division

Commissionerate

Range

Seal nos. affixed on packages

Is sample drawn for forwarding to port for export from factory?



**Message ID** CACHE01 (Part 2/32)  
**Message Description** Invoice  
**From** Customs House Agent/ Importer  
**To** Customs  
**Segment Tag** <TABLE>INVOICE

Sr. No.	Field Description	Field Type	Length	Final	Amendment	Supp.	Delete	Short Shipmen
1.	Message Type	C	1	F	A	S	D	R
2.	Custom house Code	C	6	K	K	K	K	K
3.	Job Number	N	7	K	X	X	X	X
4.	Job Date	Date		K	X	X	X	X
5.	SB No	N	7	X	K	K	K	K
6.	SB Date	Date		X	K	K	K	K
7.	Invoice Sr. No.	N	2	K	K	K	K	K
8.	Actual Invoice number	C	17	M	O	O	X	O
9.	Invoice date	Date		M	O	M	X	O
10.	Invoice Currency	C	3	M	O	M	X	O
11.	Nature of contract	C	3	M	O	M	X	O
12.	Buyer name	C	35	M	O	M	X	O
13.	Buyer address 1	C	35	M	O	M	X	O
14.	Buyer address 2	C	35	O	O	O	X	O
15.	Buyer address 3	C	35	O	O	O	X	O
16.	Buyer address 4	C	35	O	O	O	X	O
17.	Freight Currency	C	3	O	O	O	X	O
18.	Freight amount	N	12,2	O	O	O	X	O
19.	Insurance rate	N	8,5	O	O	O	X	O
20.	Insurance currency	C	3	O	O	O	X	O
21.	Insurance amount	N	12,2	O	O	O	X	O
22.	Commission rate	N	8,5	O	O	O	X	O
23.	Commission currency	C	3	O	O	O	X	O
24.	Commission amount	N	12,2	O	O	O	X	O
25.	Discount on FOB (in %)	N	8,5	O	O	O	X	O
26.	Discount currency	C	3	O	O	O	X	O
27.	Discount amount	N	12,2	O	O	O	X	O
28.	Other deductions (in %)	N	8,5	O	O	O	X	O
29.	Other deductions currency	C	3	O	O	O	X	O
30.	Other deductions amount	N	12,2	O	O	O	X	O
31.	Add freight	C	1	M	O	M	X	O
32.	Packing charges	N	12,2	O	O	O	X	O
33.	Exporter contract number	C	30	O	O	O	X	O
34.	Nature of payment	C	2	O	O	O	X	O
35.	Period of payment in days	C	3	O	O	O	X	O
36.	Amendment Type	C	1	X	K	K	K	M
37.	Amendment No.	N	7	X	K	K	K	M
38.	Amendment Date	Date		X	K	K	K	M
39.	Third Party Name	C	70	O	O	O	X	X
40.	Third Party Address1	C	70	O	O	O	O	O
41.	Third Party Address2	C	50	O	O	O	O	O

Sr. No.	Field Description	Field Type	Length	Final	Amend ment	Supp.	Delete	Short Shipmen
42.	Third Party City	C	35	0	0	0	0	0
43.	Third Party Country Subdivision	C	35	0	0	0	0	0
44.	Third Party Country Code	C	2	0	0	0	0	0
45.	Third Party Pin	C	10	0	0	0	0	0
46.	Authorized Economic Operator Code	C	17	0	0	0	0	0
47.	Authorized Economic Operator Country	C	2	0	0	0	0	0
48.	Authorized Economic Operator Role	C	3	0	0	0	0	0
49.	Terms Place	C	35	0	0	0	X	X

There should be at least one invoice in each Shipping Bill.

Invoice Sr No.	-	Running serial number per each Invoice
Invoice Number	-	Actual Invoice Number
Invoice Date	-	Should be within one year
Invoice currency	-	Refer to currency code directory
Exchange rate	-	Exchange rate in INR of the invoice currency
Nature of Contract	-	CIF    CF    CI    FOB
Whether Unit price include (refer to field – Add freight)	-	B - Both Fright & Insurance F - Fright I - Insurance N - Both Fright & Insurance not included
Nature of payment	-	DP - Direct Payment, AP - Advance payment, LC - Letter of Credit, DA - Delivery against Acceptance, NA - Not Applicable
Period of payment	-	Shall be less than 180 days
Third Party Country Code	-	The country code being entered needs to be a FATF (Financial Action Task Force) country.

Refer Currency Code Directory at Annexure - C.

TERMS OF INVOICE	FREIGHT	INSURANCE
CIF	Mandatory	Mandatory
CF	Mandatory	NULL
CI	NULL	Mandatory

Freight	In invoice currency or INR or in terms of Rate.
Insurance	In invoice currency or INR or in terms of Rate
Commission	Can be given either in terms of rate (%) or amount in any currency.
Discount on FOB (in %)	Can be given either in terms of rate (%) or amount in any currency
Other deductions	Can be given either in terms of rate (%) or amount in any currency
Packing charges	Shall be in invoice currency only

<b>Message ID</b>	<b>CACHE01 (Part 3/32)</b>
<b>Message Description</b>	<b>Exchange</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;EXCHANGE</b>

SR.NO	Field Description	Field Type	Length	Final	Amendment
1.	Message Type	C	1	F	A
2.	Custom house Code	C	6	K	K
3.	Job Number	N	7	K	X
4.	Job Date	Date		K	X
5.	SB Number	N	7	X	K
6.	SB Date	Date		X	K
7.	Invoice Currency code	C	3	K	K
8.	Currency Name	C	20	O	O
9.	Unit in Rs.	N	7,2	O	O
10.	Rate	N	9,4	O	O
11.	Effective Date	Date		O	O
12.	Whether Standard Currency (Y/N)	C	1	M	O
13.	Amendment Type	C	1	X	K
14.	Amendment No.	N	7	X	K
15.	Amendment Date	Date		X	K

**NOTE:**

Currencies for which the exchange rate notification is issued by Ministry of Finance are termed as 'Standard Currencies' and the rest as "Non-standard Currencies" in ICES.

Refer Annexure-C for Currency Code Directory. Standard Currency Codes are marked as '\*'.

For Non-standard Currencies providing of - Unit in Rs, Rate, Effective Date, Bank Name; is mandatory.

For Standard Currencies, these parameters are optional.

There shall be number of records equivalent to the number of currencies used in the SB

**Ex:** The SB having three invoices, two are of USD and one is of DEM. There should be two entries in this table, one for USD and other for DEM

<b>Message ID</b>	<b>CACHE01 (Part 4/32)</b>
<b>Message Description</b>	<b>Item</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;ITEM</b>

SR.NO	Field Description	Field Type	Length	Final	Amend. Ment	Supp.	Delete	Short Shipment
1.	Message Type	C	1	F`	A	S	D	R
2.	Custom house Code	C	6	K	K	K	K	K
3.	Job Number	N	7	K	X	X	X	X
4.	Job Date	Date		K	X	X	X	X
5.	SB No	N	7	X	K	K	K	K
6.	SB Date	Date		X	K	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K	K
8.	Item Sr number in Invoice	N	4	K	K	K	K	K
9.	Scheme Code	C	2	M	O	M	X	O
10.	RITC Code/ITCHS Code	C	8	M	O	M	X	O
11.	Description of the goods 1	C	40	M	O	M	X	O
12.	Description of the goods 2	C	40	O	O	O	X	O
13.	Description of the goods 3	C	40	O	O	O	X	O
14.	Unit of measurement	C	3	M	O	M	X	O
15.	Quantity	N	11,3	M	O	M	X	M
16.	Unit Price	N	16,5	M	O	M	X	O
17.	Unit of rate	C	3	M	O	M	X	O
18.	No of unit (per)	N	8	M	O	M	X	O
19.	Present Market Value (In Rs.)	N	15,2	M	O	M	X	O
20.	JOB Work Notification No.	C	10	O*	O	O*	X	O
21.	Third Party	C	1	O	O	O	X	O
22.	Reward Item	C	1	M	O	O	X	O
23.	Amendment Type	C	1	X	K	K	K	M
24.	Amendment No.	N	7	X	K	K	K	M
25.	Amendment Date	Date		X	K	K	K	M
26.	Item Manufacturer/Producer Code Type	C	1	O	O	O	O	O
27.	Item Manufacturer/Producer/ Grower Code	C	17	O	O	O	O	O
28.	Item Manufacturer/Producer/ Grower Address1	C	70	O	O	O	O	O
29.	Item Manufacturer/Producer/ Grower Address2	C	50	O	O	O	O	O
30.	Item Manufacturer/Producer/ Grower city	C	35	O	O	O	O	O
31.	Item Manufacturer/Producer/ Grower Country Subdivisiob	C	35	O	O	O	O	O
32.	Item Manufacturer/Producer/ Grower Pin	C	10	O	O	O	O	O
33.	Item Manufacturer Country	C	2	O	O	O	O	O
34.	Source State	C	2	O	O	O	O	O



- PMV: Present market value has to be given for Per unit of quantity as given for unit price of item.

- Job Work Notification Number - If the goods are exported under Job Work scheme then Notification Number is mandatory.

Accessory status - Accessory status has been codified in the following way

0 : Indicates no accessory is associated with the item  
 1 : Accessory is included and it is free of cost  
 2 : Accessory is included but under different tariff head and would be entered separately .

IGST Payment Status -

NA : Not Applicable  
 LUT : Export under Bond – Not Paid  
 P : Export Against Payment

Taxable Value – Only in case of P

IGST Amount – Only in case of P

<b>Message ID</b>	<b>CACHE01 (Part 5/32)</b>
<b>Message Description</b>	<b>Item Access</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;ITEMACCESS</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F`	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	Description of accessories	C	500	M	O	M	X

Accessories associated with the item of export shall be declared in this table.



<b>Message ID</b>	<b>CACHE01 (Part 6/32)</b>
<b>Message Description</b>	<b>Third Party</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;THIRDPARTY</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F`	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	IEC	C	10	M	O	M	X
10.	Branch serial Number	N	3	M	O	M	X
11.	Exporter Name	C	50	M *	O	M *	X
12.	Exporter Addr1	C	35	M *	O	M *	X
13.	Exporter Addr2	C	35	O	O	O	X
14.	City	C	35	M *	O	M *	X
15.	PIN	N	6	O	O	O	X
16.	Amendment Type	C	1	X	K	K	K
17.	Amendment No.	N	7	X	K	K	K
18.	Amendment Date	Date		X	K	K	K
19.	<b>GSTN Type</b>	<b>C</b>	<b>3</b>	<b>M</b>	<b>M</b>	<b>M</b>	<b>M</b>
20.	<b>GSTN ID</b>	<b>C</b>	<b>20</b>	<b>M</b>	<b>M</b>	<b>M</b>	<b>M</b>

**Note: M \* only for Non Standard IEC**

In case of Third Party export, IE Code of the manufacturer of the item has to be given. Information of more than one manufacturer against an item of export is not permitted. In such cases, invoice, item has to be splitted.

In the case of exports under DEEC and EPCG licensing schemes, the third party details will be fetched from the licenses registered with ICES. Information need not be provided.

<b>Message ID</b>	<b>CACHE01 (Part 7/32)</b>
<b>Message Description</b>	<b>Cess</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;CESS</b>

SR.NO	Field Description	Field Type	Length	Final	Amend- Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	SRNO	N	2	O	K	K	K
10.	Cess Act Code/Item Serial No. in Export Tariff	C	10	M	O	M	X
11.	Quantity	N	11,3	O	O	O	X
12.	Amendment Type	C	1	X	K	K	K
13.	Amendment No.	N	7	X	K	K	K
14.	Amendment Date	Date		X	K	K	K

Export Cess Schedules are aligned with ITCHS codes. Item of export can attract Cess under more than one Act. Act-wise information is to be provided.

The item may also attract export duty.

Cess Serial No. :

The Cess Serial Number constitutes:

Cess Act Code + Item Sr No in Export Tariff Directory

Item, if does not attract duty under tariff directory, Cess act code shall only has to be given in the field.

*Example:*

- a. 6
- b. 6.9.1

Where 6 is the Cess Act Code and 9.1 is the item serial no. in Export Tariff directory. Refer Cess Act code directory at annexure 'G' For the tariff value and cess value applicable on an item of export, refer relevant directory.

Cess quantity: The field is mandatory, if the calculation is based on quantity. Unit of measurement is as per Cess Schedule has to be given.

**Example:**

An item, if attract cess under Spices Act and Agriculture Produces Act, the table will have two records. One for Spices Act, with Sr. No. of the Cess Tariff as "1" and the other with Sr. No. as "2".

<b>Message ID</b>	<b>CACHE01 (Part 8/32)</b>
<b>Message Description</b>	<b>Drawback</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;DBK</b>

SR.No.	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	DBK Schedule number	C	15	M	O	M	X
10.	Drawback Quantity	N	11,3	O	O	O	X
11.	Amendment Type	C	1	X	K	K	K
12.	Amendment No.	N	7	X	K	K	K
13.	Amendment Date	Date		X	K	K	K

The Scheme Code under which the item is being exported include DBK Scheme, an entry shall exist in the table.

DBK Schedule Number - The DBK Schedule Number under which the benefit is claimed.

Drawback quantity - as per unit of measurement mentioned in the DBK Schedule. Quantity shall be given for the items, wherever applicable.

<b>Message ID</b>	<b>CACHE01 (Part 9/32)</b>
<b>Message Description</b>	<b>Item Raw Material</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;ITEMRAWMTRL</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	Raw material code	N	2	M	O	M	X
10.	Quantity	N	13,3	M	O	M	X
11.	Amendment Type	C	1	X	K	K	K
12.	Amendment No.	N	7	X	K	K	K
13.	Amendment Date	Date		X	K	K	K

For item, where drawback is dependent on raw material used, there shall be entries in this table

Quantity - The quantity of raw material used in the manufacture the item. Raw Material Code and Unit of measurement has to be given as per the DBK schedule maintained in the system.

<b>Message ID</b>	<b>CACHE01 (Part 10/32)</b>
<b>Message Description</b>	<b>DEPB</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;DEPB</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	Group Code	C	2	M	O	M	X
10.	Item code	C	10	M	O	M	X
11.	Quantity	N	11,3	O	O	O	X
12.	Amendment Type	C	1	X	K	K	K
13.	Amendment No.	N	7	X	K	K	K
14.	Amendment Date	Date		X	K	K	K

The item is if exported under DEPB scheme, information shall be given in the table.

Group Code &  
Item Code - As defined in the DEPB schedule.

Quantity - Quantity shall be given as per the accounting unit mentioned in the DEPB directory. System will automatically select the rates, accounting unit, value restrictions as per the directory

<b>Message ID</b>	<b>CACHE01 (Part 11/32)</b>
<b>Message Description</b>	<b>DEPB Parent</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;DEBPARENT</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	SRNO	N	2	O	K	K	K
10.	Group Code	C	2	M	O	M	X
11.	Item code	C	10	M	O	M	X
12.	Quantity	N	11,3	O	O	O	X
13.	Unit Quantity Code	C	3	M	O	M	X
14.	Quantity Percentage	N	5,2	M	O	M	X
15.	Amendment Type	C	1	X	K	K	K
16.	Amendment No.	N	7	X	K	K	K
17.	Amendment Date	Date		X	K	K	K

DEPB credit calculations for some items like drug formulations are dependent on parent items, information for such items have to be furnished in this table.

**Example:** Group Code : 62  
Item Code : 37(A)  
Public Notice no : 001/99  
Item Description : Formulations  
Rate of credit I : 70%

The item of export, say Intravenous injections, which has a specific DEPB rate 70% as shown above.

Let us say that the above item is formulation of three items A, B and C. These three items are called the parent items. The particulars related to the all these three parent items containing Group Code, Item Code, Quantity, Unit Quantity Code and Quantity Percentage needs to be furnished. Here 'Quantity Percentage' is the %age of the quantity of the parent item used in formulating one unit of the invoice item.

Example

Item	Group Code	Item Code	Rate	Quantity Percentage
A	62	5	11%	15
B	62	15	20%	50
C	62	27`	12%	35

The DEPB amount for the parent will be calculated by the system automatically by multiplying the Item FOB with %rate of the invoice item, %rate of the parent and quantity percentage.

The Item DEPB will be the sum of the DEPB amount calculated for each parent.

<b>Message ID</b>	<b>CACHE01 (Part 12/32)</b>
<b>Message Description</b>	<b>License</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;LICENCE</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete	Short Shipmer
1.	Message Type	C	1	F	A	S	D	R
2.	Custom house Code	C	6	K	K	K	K	K
3.	Job Number	N	7	K	X	X	X	X
4.	Job Date	Date		K	X	X	X	X
5.	SB No	N	7	X	K	K	K	K
6.	SB Date	Date		X	K	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K	K
9.	SRNO	N	4	O	K	K	K	K
10.	Registration number	C	25	M	O	M	K	O
11.	Registration Date	Date	M		O		K	O
12.	Item Serial number in Part E	C	10	M	O	M	X	O
13.	Item Serial number in Part C	C	10	M	O	M	X	O
14.	Quantity	N	13,3	O	O	O	X	O
15.	Export Quantity	N	13,3	M	O	M	X	M
16.	Whether indigenous / Imported (N/M)	C	1	M	O	M	X	O
17.	Amendment Type	C	1	X	K	K	K	M
18.	Amendment No.	N	7	X	K	K	K	M
19.	Amendment Date	Date		X	K	K	K	M

Note: Quantity (Parameter # 9) mandatory for DEEC License.

The item, if exported under a scheme code, which include DEEC or EPCG License, License particulars have to be given in the table.

An item can be exported under more than one License. License-wise information needs to be given.

Registration Number & date - Customs Registration Number and date of registration of the License.

Item Serial Number in Part E - Part 'E' of License contain the list of items permitted for export with quantity/value. Item Serial No. in Part E has to be mentioned.

Item Serial Number in Part C - Part 'C' of license contains the list of items (raw material) allowed for import for manufacture of items of export (as listed in part E). Item Serial No. in Part C used in manufacture of export item has to be mentioned.



NOTE: There shall be one entry for each for each imported raw material used in the manufacture of export item.

Quantity – Raw material quantity (Item Serial No. in Part C) used has to be maintained.

Unit of Measurement – As per License.

Whether Indigenous/ Imported - Mandatory.

Export Quantity – Quantity of export under the license.

**Note:**

The item of export, if manufactured using more than one imported raw material (as listed in part C); The table shall contain records equal to the number of raw materials used.

Export Quantity: Item can be exported under more than one License. The item, if exported under more than one license, license-wise quantity of export has to be mentioned. The sum of quantity under the license category shall be equal to invoice quantity.

<b>Message ID</b>	<b>CACHE01 (Part 13/32)</b>
<b>Message Description</b>	<b>DFIA</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;DFIA</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	SRNO	N	4	O	K	K	K
10.	SION Group Code	C	3	M	O	M	X
11.	SION serial Number	C	8	M	O	M	X
12.	SION IO Norm Serial No	C	8	M	O	M	X
13.	Quantity	N	13,3	M	O	M	X
14.	Unit of measurement	C	3	M	O	M	X
15.	Item Description	C	120	O	O	O	X
16.	Technical Characteristics	C	250	O	O	O	X
17.	File Number	C	25	M	O	M	X
18.	License Number	C	10	O	O	O	X
19.	Amendment Type	C	1	X	K	K	K
20.	Amendment No.	N	7	X	K	K	K
21.	Amendment Date	Date		X	K	K	K

#### Note

- This Table shall be used ONLY for export under the licenses issued prior to the PN. There is no need for the exporter to register the license for Export purpose and information shall be provided in the segment <DFIA>
- The item, if exported under DFIA schemes, the information shall be provided in the table.
- SION Group Code/Sr. No./IO norm Sr. NO: these are the details related to the imported raw material used in the manufacture of the export item as per the DFIA directory.
- Quantity and unit of measurement: Quantity of the raw-material use

<b>Message ID</b>	<b>CACHE01 (Part 14/32)</b>
<b>Message Description</b>	<b>Job Work</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;JOBWORK</b>

SR.NO	Field Description	Field Type	Length	Final	Amend- Ment	Supp.	Delete	Short Shipmen
1.	Message Type	C	1	F	A	S	D	R
2.	Custom house Code	C	6	K	K	K	K	K
3.	Job Number	N	7	K	X	X	X	X
4.	Job Date	Date		K	X	X	X	X
5.	SB No	N	7	X	K	K	K	K
6.	SB Date	Date		X	K	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K	K
9.	SRNO	N	2	O	K	K	K	K
10.	BE Number	N	7	M	O	M	X	O
11.	BE Date	Date	M		O	M	X	O
12.	BE Invoice Serial No	N	2	M	O	M	X	O
13.	BE Invoice Number	C	16	M	O	M	X	O
14.	BE Item Number	N	4	M	O	M	X	O
15.	BE Port Code	C	6	M	O	M	X	O
16.	BE Qty Used	N	14,6	M	O	M	X	M
17.	Qty Units	C	3	M	O	M	X	O
18.	Amendment Type	C	1	X	K	K	K	M
19.	Amendment No.	N	7	X	K	K	K	M
20.	Amendment Date	Date		X	K	K	K	M

The item, if exported under Job Work Scheme, information on the import particulars have to be given in the table.

BE details of items of import used in the production of item of export has to be provided here.

BE Quantity Used - Import quantity used in the production of export item has to be mentioned.

<b>Message ID</b>	<b>CACHE01 (Part 15/32)</b>
<b>Message Description</b>	<b>AR4</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;AR4</b>

SR.NO	Field Description	Field Type	Length	Final	Amend-Ment	Supp.	Delete
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB No	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	AR4 Number	C	17	M	O	M	X
10.	AR4 Date	Date		M	O	M	X
11.	Commissionerate	C	20	M	O	M	X
12.	Division	C	20	M	O	M	X
13.	Range	C	20	M	O	M	X
14.	Remarks	C	250	O	O	O	X

Item-wise AR4 certificate details are to be declared in this table. The information is optional.

<b>Message ID</b>	<b>CACHE01 (Part 16/32)</b>
<b>Message Description</b>	<b>Packing List</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;PACKINGLIST</b>

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	Job Number	N	7	K
4.	Job Date	Date		K
5.	Packing Number - From	N	5	M
6.	Packing Number – To	N	5	M
7.	Packing Code	C	3	M

The details of the packages have to be given in this table. This information is mandatory incase the Annexure 'C' details are entered at the Service Center otherwise it is optional.

The information about the packages has to be given as follows:

1	Nature of Cargo	=	CP
	Number of packages in the container	=	100
	Number of loose packages	=	20

Packing particulars of all the 120 packages has to be given.

2	Nature of Cargo	=	C
	Number of packages in the container	=	80

Packing particulars of all the 80 packages has to be given.

3	Nature of Cargo	=	P
	Number of loose packages	=	50

Packing particulars of all the 50 packages has to be given.

4	Nature of Cargo	=	LB or DB
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There will be no package details in the table.

<b>Message ID</b>	<b>CACHE01 (Part 17/32)</b>
<b>Message Description</b>	<b>Rotation</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;ROTATION</b>

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	Job Number	N	7	K
4.	Job Date	Date		K
5.	Rotation Date	Date		M
6.	Rotation Number	N	7	M

The Table is relevant for Sea Customs Stations only. This information is mandatory in case Annexure 'C' (of PN issued by Customs) information is provided at the Service Center.

The information needs to be given only if the consignment is booked against a Vessel, for which Rotation Number is allotted.

<b>Message ID</b>	<b>CACHE01 (Part 18/32)</b>
<b>Message Description</b>	<b>EOU</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;EOU</b>

SR.NO	Field Description	Field Type	Length	EOU	Seal Type A	Seal Type S
1.	Message Type	C	1	F	F	F
2.	Custom house Code	C	6	K	K	K
3.	Job Number	N	7	K	K	K
4.	Job Date	Date		K	K	K
5.	SB No	N	7	X	X	X
6.	SB Date	Date		X	X	X
7.	IE Code of the EOU	C	10	M	X	X
8.	Branch Sr Number of IE	N	3	M	X	X
9.	Examination Date	Date		M	M	X
10.	Examining Officer Name	C	30	M	M	X
11.	Examining Officer designation	C	30	M	M	X
12.	Supervising Officer Name	C	30	M	M	X
13.	Supervising Officer designation	C	30	M	M	X
14.	Commissionerate	C	20	M	X	M
15.	Division	C	20	M	X	M
16.	Range	C	20	M	X	M
17.	Seal No	C	100	M	X	M
18.	Item Values Verified by Examining Officer(Y/N)	C	1	M	M	X
19.	Sample forwarded (Y/N)	C	1	M	X	M
20.	Amendment Type	C	1	X	X	X
21.	Amendment No.	N	7	X	X	X
22.	Amendment Date	Date		X	X	X

Non-standard IE codes are not allowed.

For the consignments which are examined and sealed by the designated Customs/Excise officer (factory stuffed consignments); and shipments under EOU scheme, information in the table has to be given. This information is optional.

Note: In case of factory stuffed consignments (NOT RELATED TO EOU), IE code and Branch Sr. Number shall be same as given in Table – SB.

<b>Message ID</b>	<b>CACHE01 (Part 19/32)</b>
<b>Message Description</b>	<b>Stuffing Detail</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;STUFF</b>

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	Job Number	N	7	K
4.	Job Date	Date		K
5.	Factory stuffed (Y/N)	C	1	M
6.	Sample accompanied (Y/N)	C	1	M

Parameters - Factory stuffed and Sample accompanied is relevant for Sea and ICD stations only. For Air Cargo sites the values will be NULL for these parameters.

If Factory stuffed is 'N' no information is to be provided for the field - 'Sample accompanied (Y/N)'



<b>Message ID</b>	<b>CACHE01 (Part 20/32)</b>
<b>Message Description</b>	<b>Container</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;CONTAINER</b>

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	Job Number	N	7	K
4.	Job Date	Date		K
5.	Container number	C	15	K
6.	Container Size	C	4	M
7.	Excise Seal No.	C	35	O
8.	Seal Date	Date		O
9.	Seal Type Indicator	C	5	M
10.	Seal Device ID	C	35	O
11.	Movement Document Type	C	5	O
12.	Movement Document Number	C	35	O

The Table is relevant for Sea Customs Stations and ICDs only.

The details of the containers are declared in this table.

Excise Seal No & Seal Date – are mandatory for factory stuffed Containers only.

Seal Type Indicator –To indicate the type of seal used BTSL,ESEAL,RFID

Seal Device ID – To indicate device ID which would be static for reusable device.

Movement Document Number - Document Reference Number

<b>Message ID</b>	<b>CACHE01 (Part 21/32)</b>
<b>Message Description</b>	<b>SB-Cargo Left Out during Stuffing/Vessel Loading</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;CARGOBACK</b>

SR.NO	Field Description	Field Type	Length	Amendment (Short shipment)
1.	Message Type*	C	1	R
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		K
5.	Nature of Cargo	C	2	M
6.	Loose Packets Left	N	8	M
7.	Total Packets Left	N	8	M
8.	No. of Containers Left	N	8	M
9.	Gross Weight Left	N	13,3	M
10.	Net Weight Left	N	13,3	M
11.	Unique quantity code	C	3	M
12.	Amendment Type	C	1	M
13.	Amendment No.	N	7	M
14.	Amendment Date	Date		M

\*Note: For Short Shipment amendments (which is covered by 3 tables – CARGOBACK, PCKGBACK and CONTAINERBACK), the *Message Type* field must be stated as “R”. Same value is to be specified in the field *Amendment Type* also.

<b>Message ID</b>	<b>CACHE01 (Part 22/32)</b>
<b>Message Description</b>	<b>SB-Packets Left Out during Stuffing/Vessel Loading</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;PCKGBACK</b>

SR.NO	Field Description	Field Type	Length	Amendment (Short shipment)
1.	Message Type	C	1	R
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		K
5.	Starting Packet No.	N	5	M
6.	Ending Packet No.	N	5	M
7.	Unique quantity code	C	3	M
8.	Amendment Type	C	1	M
9.	Amendment No.	N	7	M
10.	Amendment Date	Date		M

<b>Message ID</b>	<b>CACHE01 (Part 23/32)</b>
<b>Message Description</b>	<b>SB-Containers Left Out during Stuffing/Vessel Loading</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;CONTAINERBACK</b>

SR.NO	Field Description	Field Type	Length	Amendment (Short shipment)
1.	Message Type	C	1	R
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		K
5.	Container No.	C	15	M
6.	Container Size	N	3	M
7.	Amendment Type	C	1	M
8.	Amendment No.	N	7	M
9.	Amendment Date	Date		M

<b>Message ID</b>	<b>CACHE01 (Part 24/32)</b>
<b>Message Description</b>	<b>SB–Service Tax Refund Details</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;STR</b>

SR.NO	Field Description	Field Type	Length	Final	Amend	Supp	Del
1.	Message Type	C	1	F	A	S	D
2.	Custom house Code	C	6	K	K	K	K
3.	Job Number	N	7	K	X	X	X
4.	Job Date	Date		K	X	X	X
5.	SB Number	N	7	X	K	K	K
6.	SB Date	Date		X	K	K	K
7.	Invoice Sr. Number	N	2	K	K	K	K
8.	Item Sr number in invoice	N	4	K	K	K	K
9.	SRNO	N	2	O	K	K	K
10.	Item Code as per STR Directory	C	8	M	M	M	X
11.	Amendment Type	C	1	X	K	K	K
12.	Amendment No.	N	7	X	K	K	K
13.	Amendment Date	Date		X	K	K	K

Exporters claiming Service Tax refund for the items need to specify the Item Code as per the directory published by Customs.

<b>Message ID</b>	<b>CACHE01 (Part 25/32)</b>
<b>Message Description</b>	<b>Amend History</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;AMENDHISTORY</b>

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	SB Number	N	7	O	K
4.	SB Date	Date		O	K
5.	Request Date	Date		O	K
6.	Request Letter Number	C	10	O	K
7.	Indicate type of amendmer	C	15	O	K
8.	Reason for amendment	C	2000	O	K
9.	Amendment status	C	1	O	K
10.	Unique Number Generated for each amendment type	N	7	O	K
11.	Amendment Date	Date			

Note: For MESG\_TYP = 'R' (Short Shipment), the only valid code for REMARKS is 'ShortShip'.

<b>Message ID</b>	<b>CACHE01 (Part 26/32)</b>
<b>Message Description</b>	<b>SW Declaration</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;SW_INFO_TYPE</b>

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	K	X
4.	Job Date	Date		K	X
5.	SB No	N	7	O	K
6.	SB Date	Date		O	K
7.	Invoice Serial No.	N	5	K	K
8.	Item Serial No.	N	4	K	K

9.	Serial No	N	4	M	M
10.	Info Type	C	3	M	M
11.	Info Qualifier	C	100	M	M
12.	Info Code	C	100	M*	M
13.	Info Text	C	100	M	M
14.	Info Msr	N	16,6	O	O
15.	Info Uqc	C	100	M**	M

M\* - Info Code field will be Mandatory only for those Info Qualifiers that require compulsory Code.

M\*\* - If Info Msr has value only then Info Uqc is mandatory.

**Info Type** : The info\_type field would be populated with the following values:

- |      |     |  |
|------|-----|--|
| i)   | IDT | - This value is to be chosen when item id type is to provided.           |
| ii)  | CTG | - This value is to be chosen when item category details are to provided. |
| iii) | CHR | - This value is to be chosen when item characteristics are to provided.  |
| iv)  | PNM | - This value is to be chosen when product name is to provided.           |
| v)   | PEC | - PGA Exception Category   |
| vi)  | ORC | - Origin Criteria  |

PGA Exemption category needs to be entered in cases where some exceptions have been specified by the concern agencies and NOC is not required for these cases.

ORC (Origin Criteria) needs to be entered in cases where FTA notn needs to be provided.

These values must be fetched from **d\_info\_type** directory.

**Info Qualifier** : The qualifier information would be populated from **d\_info\_qfr** directory. The appropriate qualifier would be selected according to the type of information given in serial no 9. Look up tables and directories are available for some of the qualifiers such as Plant variety (**PQC**) and Plant parts (**PRP**). For other qualifiers text needs to be entered. For eg. if Animal passport number 'PAS' qualifier is selected then the same should be provided in serial no 12 viz. info text field.

**Info Code** : The info code field would be populated from **d\_info\_code** directory based on the qualifier information selected in Info Qualifier.

Item characteristics code would be populated based on the examples given below

Example 1: if Item Characteristics Qualifier = Breed then

Item characteristics Code = Siamese

Example 2: If Item Characteristics Qualifier = Sex then  
Item Characteristics Codes = M (For Male),  
F (for Female), U (for unknown) or  
(X for undetermined), etc.

Example 3: If Item Characteristics Qualifier = Animal Colour then  
Item Characteristics Code = White, Red, Brown

Product Name Qualifier and (Product Name Code or Product Name Text) are sought in combination.

**Example 1:**

Product Name Qualifier: **COM** (Standards for Common Name)

Product Name Code: **Null**

Product Name Text: **Articles of snakeskin leather**

**Example 2:**

Product Name Qualifier: **COM** (Standards for Common Name)

Product Name Code: **Null**

Product Name Text: **Giraffe**

Product Name Qualifier: **ICZ** (International Code of Zoological Nomenclature Name)

Product Name Code: **Null**

Product Name Text: Giraffa Camelopardalis

Note: for items covered under the Wildlife Protection Act, Importers are required to provide **both common** name and scientific name

**Example 3:**

Product Name Qualifier: **IUP** (IUPAC Nomenclature for Organic Chemicals)

Product Name Code: acetaminophen

Product Name Text: N-(4-hydroxyphenyl)ethanamide.

**Info Text** : Info text field would describe the information entered in the info code. For eg. if info code is chosen from below :

- i) Microchip Number
- ii) Animal Passport Number

then the values of microchip no or animal passport number would be given in the info text field. Product Name text would also be populated in the info text field. Please refer the example given in info code.

**Info Measure** : Info measure would be populated by item characteristic measure as given below in the example. Info uqc would be populated by the unit of measurement as given below in the example.

**Example 1**

Item Characteristics Qualifier = Maximum Engine Speed



Item Characteristic Measure = 2500

Unit of Measure = RPM

### Example 2

Item Characteristics Qualifier = Chronological Age of the Animal

Item Characteristics Measure = 14

Unit of Measure = Months

### Example 3

Item Characteristics Qualifier = FROZEN (Storage condition)

Item Characteristics Measure = 2

Unit of Measure = Celsius or Kelvin

<b>Message ID</b>	<b>CACHE01 (Part 27/32)</b>
<b>Message Description</b>	<b>SW Declaration</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;SW_CONST</b>

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	K	X
4.	Job Date	Date		K	X
5.	SB No	N	7	O	K
6.	SB Date	Date		O	K
7.	Invoice Serial No.	N	5	K	K
8.	Item Serial No.	N	4	K	K
9.	Serial No.	N	4	M	M
10.	Constituent Element Name	C	256	M	M
11.	Constituent Code	C	17	M	M
12.	Constituent Percentage	N	6,3	M	M
13.	Constituent Yield Percentage	N	6,3	M	M
14.	Active Ingredient (Y/N)	C	1	M	M

The details in the above tag or table need to be provided only in the case of those SBs where NOC is to be obtained from Drug Controller.

<b>Message ID</b>	CACHE01 (Part 28/32)
<b>Message Description</b>	SW Declaration
<b>From</b>	Customs House Agent/ Importer
<b>To</b>	Customs
<b>Segment Tag</b>	<TABLE>SW_PROD

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	K	X
4.	Job Date	Date		K	X
5.	SB No	N	7	O	K
6.	SB Date	Date		O	K
7.	Invoice Serial No.	N	5	K	K
8.	Item Serial No.	N	4	K	K
9.	Serial No	N	4	M	M
10.	Production Batch Identifier	C	17	M	M
11.	Production Batch Quantity	N	16,6	M	M
12.	Unit Quantity Code	C	3	M	M
13.	Date of Manufacturing	Date		M	M
14.	Date of Expiry	Date		M	M
15.	Best Before	Date		M	M

This table is mainly applicable for drugs. Production batch nos are provided along with the consignments.

Total shelf life (in days) = Date of Expiry – Date of Manufacturing

Residual shelf life (in days)=Date of Expiry –Inward Date

Residual shelf life (in %)=Residual shelf life (in days) / Total shelf life (in days) \* 100

<b>Message ID</b>	<b>CACHE01 (Part 29/32)</b>
<b>Message Description</b>	<b>SW Declaration</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;SW_CTRL</b>

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	K	X
4.	Job Date	Date		K	X
5.	SB No	N	7	O	K
6.	SB Date	Date		O	K
7.	Invoice Serial No.	N	5	K	K
8.	Item Serial No.	N	4	K	K
9.	Serial No	N	4	M	M
10.	Control Type Code	C	17	K	K
11.	Control Location	C	17	M	M
12.	Control Start Date	Date		M	M
13.	Control End Date	Date		M	M
14.	Control Result Code	C	17	O	O
15.	Control Result Remarks	C	4000	O	O

#### Control Type Code:

These are used to record the date, place, and result of inspection of goods before the import shipment arrives. While this information is currently only required for Animal Quarantine, it is very useful for numerous other international trade situations.

Inspection Certificates themselves will be received as supporting documents. This table is not a substitute for a testing or inspection certificate.

“Control” is the international term used for any inspection, checking, examination, testing, scanning, screening or verification by authorities.

<b>Message ID</b>	<b>CACHE01 (Part30/32 )</b>
<b>Message Description</b>	<b>Declaration Statements</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;Statement</b>

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	M	K
4.	Job Date	Date		K	K
5.	SB No	N	7	K	K
6.	SB Date	Date		K	K
7.	Invoice Ser. No	N	5	M	M
8.	Item Ser. No	N	4	M	M
9.	Serial No	N	4	M	M
10.	Statement Type	C	3	M	M
11.	Statement Code	C	7	O	O
12.	Statement Text	C	4000	M*	M*

M\* - If Statement Type is 'REM' for Remarks only then Statement Text is mandatory.

This is required for all commodities and is mandatory for every declaration.

<b>Message ID</b>	<b>CACHE01 (Part31/32 )</b>
<b>Message Description</b>	<b>Supporting Documents</b>
<b>From</b>	<b>Customs House Agent/ Importer</b>
<b>To</b>	<b>Customs</b>
<b>Segment Tag</b>	<b>&lt;TABLE&gt;Supportingdocs</b>

Sr. No.	Fields Name	Field Type	Length	Final	Amendment (Including Short S
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	M	K
4.	Job Date	Date		K	K
5.	SB No	N	7	K	K
6.	SB Date	Date		K	K

7.	Invoice Ser. No	N	5	M	M
8.	Item Ser. No	N	4	M	M
9.	Serial No	N	4	M	M
10.	Unique Document No	C	16	M	M
11.	Document Type Code	C	6	M	M
12.	Document Issuing Party Code	C	35	M	M
13.	Document Issuing Party Name Address1	C	70	M	M
14.	Document Issuing Party Name Address2	C	70	M	M
15.	Document Issuing Party Name City	C	35	M	M
16.	Document Issuing Party Name Pin	C	10	M	M
17.	Document Reference No	C	17	M	M
18.	Place of Issue	C	35	M	M
19.	Document Issue Date	Date		M	M
20.	Document Expiry Date	Date		M	M
21.	Document Beneficiary Party Code	C	3	M	M
22.	Document Beneficiary Party Name Address1	C	70	M	M
23.	Document Beneficiary Party Name Address2	C	70	M	M
24.	Document Beneficiary Party Name City	C	35	M	M
25.	Document Beneficiary Party Name Pin	C	10	M	M
26.	File Type	C	5	M	M

This table is mandatory for all Shipping Bills from a date to be notified on ICEGATE. It is used to list all supporting documents. This table includes details of all supporting documents submitted by a Broker to Customs. It includes all licenses and certificates that traders . This table will have a row for each supporting document.

**Unique Document Number:** The Customs Broker/importer receives this unique number when he digitally signs a digital copy of a document in pdf format (scanned from hardcopy or otherwise rendered into pdf) and submits the supporting document to ICEGATE. This field needs to be 35 characters long. This will be auto-generated by when ICEGATE completes the upload process.

**Document Type Code :**

All supporting documents which are submitted by Customs Broker / importer have a document type. Use the appropriate code for the document type code for the document referenced by the unique number. The SW team will provide the list of supporting document.

**Document Issuing Party Code:**

Use code list to indicate issuing party. Ignore if party is not available, and instead provide name and address.

**Document reference number:**

This is a field of 35 characters unvalidated.

If the supporting document is an invoice indicate the same invoice number quoted in <TABLE> INVOICE of the Bill of Entry.

**Place of Issue:**

Name of the city/town where it was issued.

**Document Issue Date:**

(Date Format) No validation required.

**Document Expiry Date:**

This is used for Supporting documents that are registrations, licenses, certificates, permits and other forms of authorization. System will require this as a mandatory field in case of all such types of supporting documents.

**Document Beneficiary Party Code:**

If the document type is a registration, license, certificate or a permit, indicate the party which is shown as the beneficiary of this document.

**Message ID** CACHE01(32/32)  
**Message Description** SB RE-EXPORT  
**From** Customs House Agent/ Importer  
**To** Customs  
**Segment Tag** <TABLE>REEXPORT

Sr. No.	Fields Name	Field Type	Length	Final	Amendme (Including Shipment)
1.	Message Type	C	1	O	K
2.	Site ID	C	6	O	K
3.	Job No	N	7	K	X
4.	Job Date	Date		K	X
5.	SB No	N	7	O	K
6.	SB Date	Date		O	K
7.	Invoice Serial No.	N	5	K	K
8.	Item Serial No.	N	4	K	K
9.	Serial No	N	4	M	M
10.	BE Site	C	6	M	M
11.	BE No	N	7	M	M
12.	BE Dt	Date		M	M
13.	BE Invoice No	N	5	M	M
14.	BE Item	N	4	M	M
15.	Manual BE(Y/N)	C	1	M	M
16.	BE Quantity Utilised	N	16,6	M	M
17.	BE Item description	C	120	M*	M*
18.	BE Quantity	N	16,6	M*	M*
19.	BE UQC	C	3	M*	M*
20.	BE Assessed Value (Rs)	N	16,6	M*	M*
21.	BE Duty Paid	N	16,6	M*	M*
22.	BE Duty Payment Date	Date		M*	M*
23.	BE Other Identifiable Parameter	C	250	M	M
24.	BE Assessable Value Claim	N	16,6	M	M
25.	BE Item Used(Y/N)	C	1	M	M
26.	Commisioner. Permission (Y/N)	C	1	M	M
27.	Input Credit(Y/N)	C	1	M	M
28.	Personal used(Y/N)	C	1	M	M
29.	Modvat availed(Y/N)	C	1	M	M
30.	Modvat Repaid (Y/N)	C	1	M	M

**M\* : - Mandatory in case when Manual BE ='Y'.**

### Checklist For data preparations under different schemes

#### Tables required to capture data under various Schemes

Scheme code	DFIA Table	License Table	DEPB Table	DEPB Parent Table	Drawback Table	Drawback Raw material Table	Job Work Table
00							
01		Y					
02		Y					
03		Y					
04		Y					
05		Y					
06			Y	O			
08		Y					
09		Y					
11		Y					
12		Y					
18	Y						
19					Y	O	
20							Y
21							
41		Y			Y	O	
42	Y				Y	O	
43		Y			Y	O	
44		Y			Y	O	
46			Y	O	B		
47					B		Y
48		Y			B		
49					Y	O	
50		Y					
51	Y	Y					
52		Y					Y
53		Y					
54		Y					
55		Y	Y	O			



71		Y			Y	O	
72	Y	Y			Y	O	
73		Y			B		Y
74		Y			B		
75		Y	Y	O	B		
99							

Y – Mandatory Table

O – Table may contain data depending upon Drawback/DEPB Head used

B – Only Brand Rate i.e. DBK Head 9801 is applicable.

**DECLARATION FORM FOR EXPORT OF GOODS****To be Filled in by the Service Centre**

Date of Presentation		Job Number/Date	
Shipping Bill No.		Date	
		Signature	

**To be Filled in by the Exporter/CHA**

Master Details				
1	CHA License Number		Name	
2	IEC Code Number		Name	
3	Exporter Address			
4	Exporter Type	[P] – Private	<input type="checkbox"/>	[G] – Government
				<input type="checkbox"/>
5	Merchant/Manufacturer	[R] - Merchant	<input type="checkbox"/>	[F] - Manufacturer
				<input type="checkbox"/>
6	Consignee Name			
7	Consignee Address			
8	Consignee Country			
9	Port of Destination			
10	Country of Final Destination			
11	State of Origin of Exported Goods			
12	EPZ/ICD Code			
13	Authorized Dealer(AD) Code			
14	RBI Waiver Number			
15	RBI Waiver Date			
16	Annexure C Parameters	Yes	<input type="checkbox"/>	No
				<input type="checkbox"/>

**17 Annexure C Particulars (Only to be filled for Air Sites)**

Master Airway Bill Number :	<input type="text"/>	Airline Name :	<input type="text"/>
Total No. of Packets in MAWB :	<input type="text"/>	HAWB Number :	<input type="text"/>
Factory Stuffed(Y/N) :	<input type="text"/>		
Seal Number :	<input type="text"/>	Agency :	<input type="text"/>
Marks & Numbers:	<input type="text"/>		
Sample Accompanied(Y/N) :	<input type="text"/>		
Total No. of Packages :	<input type="text"/>	No. of Loose Packets :	<input type="text"/>
Gross Weight :	<input type="text"/>	Net Weight :	<input type="text"/>
Unit of Measurement	<input type="text"/>		

**Packing Details**

Sr. No.	Packet Numbers		Type of Packets
	From	To	

**17 Annexure C Particulars (Only to be filled for ICD/CFS & Sea Sites)**

<b>a</b>	Factory Stuffed (Y/N) :	<input type="text"/>	<b>b</b>	Sample Accompanied(Y/N):	<input type="text"/>
<b>c</b>	Nature of Cargo:	<input type="text"/>			
<b>d</b>	Marks & Numbers:	<input type="text"/>			
<b>e</b>	Total No. of Packages::	<input type="text"/>	<b>f</b>	No. of Loose Packets: :	<input type="text"/>
<b>g</b>	No. of Containers:	<input type="text"/>			
<b>h</b>	Gross Weight :	<input type="text"/>	<b>i</b>	Net Weight :	<input type="text"/>
<b>j</b>	Unit of Measurement :	<input type="text"/>			

**k. Container Details (Valid, if Factory Stuffed)**

Container Number	Size	Excise Seal Number	Seal Date	Number of Packets Stuffed
1	2	3	4	5

**l. Packing Details**

Sr. No.	Packet Numbers		Type of Packets
	From	To	

m. Rotation Number:

n. Rotation Date :

**Note:** Columns 'm' & 'n' are valid only for Sea Customs Locations.

Invoice Details			
18	Invoice number		Date
19	Nature of Payment	[LC] Letter of Credit <input type="checkbox"/>	[DP] Direct Payment <input type="checkbox"/>
		[DA] Delivery against Acceptance <input type="checkbox"/>	[AP] Advance Payment <input type="checkbox"/>
		[NA] Not Applicable <input type="checkbox"/>	
20	Period of Payment as per contract (in Days)		
21	Contract Number		
22	Whether Consignee and Buyer Same	Yes <input type="checkbox"/>	No <input type="checkbox"/>
23	If <b>NO</b> , Name & Address of Buyer		
24	Invoice Currency	[Enter Exchange Rate Particulars in case of Non-Standard Currency at point 26]	
25	Nature of Contract	[1] - FOB	[2] - CIF [3] - CF [4] - CI
<b>26 Charges</b>			
		<b>Rate</b>	<b>Currency</b>
		<b>Amount</b>	
	Commission		
	Discount on FOB Rate		
	Packing & Misc. Charges		
	Other Deductions		
	Freight		
	Insurance		
25	Whether the Unit Price Includes	[F] – Freight [B] – Freight & Insurance	[I] – Insurance [N] - None

**27 Exchange Rate Details for non-standard Currency**

Currency Code/Name	Unit in Rupees	Exchange Rate	Effective Date	Bank Name	Certificate Number	Certificate Date
1	2	3	4	5	6	7

## 28. Item Wise Details (To be provided for each invoice separately)

Item Sr. No.	RITC Code	Description of Goods	Accessories, if any	Quantity	Accounting Unit	Item Rate	No. of Units	Accounting Unit For Rate	Present Market Value	Scheme Code	Category, if NFEI Exports	Third Party Export (Y/N)?	Reward Availed (Y/N)?
1	2	3	4	5	6	7	8	9	10	11	12	13	14

**Note:**

Column 12: whether third part export : Need to be provided for Scheme Codes involving DBK and DEPB only. For the scheme code involving DEEC, EPCG, Job Work, DFRC etc. system would determine the third party export automatically.





**29. Drawback Particulars**

Invoice Serial Number	Item Serial Number	Duty Drawback Details			
		DBK Serial Number	Quantity	Raw Material Details	
				Raw Material Serial Number	Raw Material Quantity
1	2	3	4	5	6

**30. DEEC/EPCG Licenses Particulars**

Invoice Serial Number	Item Serial Number	DEEC/EPCG Licences Particulars					
		Registration Number	Serial Number in Part (E)	Serial Number in Part (C)	Quantity	Accounting Unit	Whether Indigenous / Imported
1	2	3	4	5	6	7	8

**31. DFRC Licenses Particulars**

Invoice Serial Number	Item Serial Number	DEEC/EPCG Licences Particulars						
		Registration Number	Standard IO Group Code	Standard IO Serial Number	Standard IO Norm Serial Number	Quantity	Accounting Unit	Whether Indigenous / Imported
1	2	3	4	5	6	7	8	9

**32 Post - export DEPB Particulars**

Invoice Serial Number	Item Serial Number	DEPB Details							
		Group Code	Item Code	Quantity	Accounting Unit	Parent DEPB Details			
						Group Code	Item Code	Quantity	Accounting Unit
1	2	3	4	5	6	7	8	9	10

**33. Job Work Particulars**

Invoice Serial Number	Item Serial Number	Notification Number	Bill of Entry Particulars							
			BE Number	Date	BE Invoice Serial Number	Actual Invoice Number	Item Serial Number In invoice	Port Code, where imported	Quantity	Unit of Measurement
1	2	3	4	5	6	7	8	9	10	11

**34. Annexure C1 Particulars (Applicable to EOU/EPZ)**

Invoice Serial Number	IEC Code	Annexure C1 Details								
		Examination Date	Division	Commn.	Range	Examination Officer Name	Examination Officer Designation	Supervisor Officer Name	Supervisor Officer Designation	Seal Numbers Affixed on Packages
1	2	3	4	5	6	7	8	9	10	11

**35. Re-Export Particulars**

<b>Serial Number</b>	<b>Re – Export Particulars</b>			
1	Invoice Serial No. of SB			
2	Item Serial No. of SB			
3	BE Number			
4	BE Date			
5	Invoice No. of BE			
6	Item Serial No. Of BE			
7	Port Code			
8	Item Description As per BE Invoice			
9	Quantity Imported			
10	Unit of Measurement			
11	Assessable Value in (Rs)			
12	Total Duty Paid			
13	Duty Payment Date			
14	Quantity Exported			
15	Technical Details			
16	Other Identifying Parameters			
17	Whether against export obligation (Y/N)			
18	Export Obligation Notification No.			
19	Drawback Amount Claimed			

20	Whether Item Un-used(Y/N)			
21	Commissioner Permission(Y/N)			
22	Board Order Number			
23	Board Order Date			
24	Whether MODVAT Aailed (Y/N)			
25	Whether MODVAT Reversed (Y/N)			

**36. Cess Particulars**

Invoice Serial Number	Item Serial Number	Cess Applicable (Y/N)	If Cess Applicable Cess Serial Number	Cess Quantity
1	2	3	4	5

**37. CENVAT Particulars**

Invoice Number	Item Serial Number	Certificate Number	Certificate Date	Central Excise Office Code	Assessee Code	Valid Upto
1	2	3	4	5	6	7

**38. Third Party Exports**

Invoice Number	Item Serial Number	IE Code	Name of the Manufacturer	Branch Serial Number	Address
1	2	3	4	5	6

**Note:**

If the third party is also a regular exporter, IE Code and branch serial number as registered with DGFT has to be provided. Otherwise, name and address of the manufacturer is to be declared.

**39. AR4 Particulars**

Invoice Serial Number	Item Serial Number	AR4 Particulars					
		AR4 Number	AR4 Date	Commissionerate	Division	Range	Remarks
1	2	3	4	5	6	7	8

**40. Documents & Releasing Agencies Particulars**

Document Type (Q/I/L/C/O)	Document Description	Invoice Number	Item Number	Agency Code	Agency Name	Document Name
1	2	3	4	5	6	7

**41. Quota Allocation Particulars**

Invoice Serial Number	Item Serial Number	Agency	Allocation Serial Number Country Code/Year/Region Code/Serial Number/Category/Quota or Non Quota Country/Token# Ex. - US/2/24/516690/0237/2/232039	Expiry Date
1	2	3	4	5

42 **Claim of Service Tax Refund**

Invoice Serial Number	Item Serial Number	Item Code as per Service Tax Refund Schedule
1	2	3

**DECLARATION**

I/We declare that the particulars given herein above are true and correct. I/We enclose herewith the copies of the following documents. (To be submitted with the export goods in the warehouse).

I/We undertake to abide by the provisions of Foreign Exchange Management Act,1999, as amended from time to time, including realisation/repatriation of foreign exchange to/from India.

1. GR Declaration
2. DEEC Declaration
3. Invoice
4. Quota/Inspection Certificates
5. Others(Specify)

Note: If atleast one item is having ROSL then declaration will be :

I declare that, I have not claimed or shall not claim credit/rebate/refund/reimbursement of these specific State Levies under any other mechanism and I am eligible for the rebate claimed for. Further, declare that an Internal Complaints Committee(ICC), where applicable , in pursuance of the Sexual Harassment of Women at workplace (Prevention,Prohibition and Redressal) Act,2013 has been constituted.

Name of the Exporter :		Name of CHA :	
Designation		Designation	
		ID Card Number	

Dated: \_\_\_\_\_

Signature\_\_\_\_\_



**INSTRUCTIONS**

1. All entries should be made in CAPITAL letters.
2. Photocopies of the invoices have to be attached separately with declaration form for data entry.

## Message: CHCAE02: SB Acknowledgement

<b>Message ID</b>	CHCAE02
<b>Message Description</b>	Shipping Bill Acknowledgement
<b>From</b>	Customs
<b>To</b>	Customs House Agent/ Importer
<b>Message Extension</b>	.ack/.nak

### Positive Acknowledgement (.ack):

Positive acknowledgement for the SB message is transmitted after assigning the SB Number

Sr. No.	Field Name	Field Length	Field Type	Field Description
1.	Custom House Code	6	C	
2.	CHA/IEC Code	10	C	
3.	Job No.	7	N	
4.	Job Date		Date	DDMMYYYY
5.	SB Number	7	C	
6.	SB Date		Date	DDMMYYYY
7.	SB Type	1	C	

### Negative Acknowledgement (.nak):

Reasons for non-acceptance of the SB message are transmitted

Sr. No.	Field Name	Field Length	Field Type	Field Description
1.	Custom House Code	6	C	
2.	CHA/IEC Code	10	C	
3.	Job No.	7	N	
4.	Job Date		Date	DDMMYYYY
5.	Reasons	2000	C	

## Message: CHCAE03: Query Raised by Customs

<b>Message ID</b>	CHCAE03
<b>Message Description</b>	Query Raised by Customs
<b>From</b>	Customs
<b>To</b>	Customs House Agent/ Importer
<b>Message Extension</b>	.qry

Sr. No.	Field Name	Field Length	Field Type	Final
1.	Message Type	1	C	F
2.	Custom House Code	6	C	K
3.	SB Number	7	N	K
4.	SB Date		Date	K
5.	IE Code	10	C	O
6.	CHA Code	20	C	O
7.	Query Number	2	N	M
8.	Query Date		Date	M
9.	Query Text	2000	C	M

## Message: CACHE04: Query Replied

<b>Message ID</b>	CACHE04
<b>Message Description</b>	Query Replied
<b>From</b>	Customs House Agent/ Importer
<b>To</b>	Customs
<b>Message Extension</b>	.rpl

Sr. No.	Field Name	Field Length	Field Type	Final
1.	Message Type	1	C	F
2.	Custom House Code	6	C	K
3.	SB Number	7	N	K
4.	SB Date		Date	K
5.	Query Number	2	N	M
6.	Reply Entry Date		Date	M
7.	Reply	2000	C	M

## Message: CACHE05: Goods Registration (8-part Message)

<b>Message ID</b>	CACHE05
<b>Message Description</b>	Goods Registration
<b>From</b>	Customs House Agent/ Importer
<b>To</b>	Customs
<b>Message Extension</b>	.gr
<b>Message Tag</b>	<SB_GOODS_REG>

### Components/Segments

Segment Tag	Mandatory
<MASTER>	Y
<INVOICE>	Y
<PACKINGLIST>	N
<CONTAINER>	N
<SEAL>	N
<AR4>	N
<ROTATION>	N
<DOCUMENT>	N

<Not yet implemented. To be notified by CBEC>

## Message Format

<b>Message ID</b>	<b>CACHE05 (Part 1/8)</b>
<i>Message Description</i>	Goods Registration - Master
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<MASTER>
<i>Mandatory</i>	Yes

<b>Sr. No.</b>	<b>Field Description</b>	<b>Field Type</b>	<b>Length</b>	<b>Final</b>
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB No	N	7	K
4.	SB Date	Date		K
5.	Seal Type	C	1	M
6.	Nature of Cargo	C	2	M
7.	Gross weight	N	13,3	M
8.	Net weight	N	13,3	M
9.	Unit of measurement	C	3	M
10.	Total number of packages	N	8	M
11.	Marks & Numbers	C	300	M
12.	Number of loose packets	N	8	M
13.	Number of containers	N	2	O
14.	MAWB Number	C	15	O
15.	MAWB Date	Date		O
16.	HAWB Number	C	15	O
17.	HAWB Date	Date		O

### **Notes:**

- No Amendment is to be permitted and user can re-submit the declaration till the goods are registered by Inspector in ICES/Exports.
- The No. of containers is only applicable to Sea/ICD sites. The validations will be as defined in Shipping Bill Message Format guidelines.
- Sr No 16 and 17 are Mandatory for Air Sites
- Sr No 19 and 19 are for Air Sites

Message ID	CACHE05 (Part 2/8)
<i>Message Description</i>	Goods Registration - Invoice
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<INVOICE>
<i>Mandatory</i>	Yes

Sr. No.	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB No	N	7	K
4.	SB Date	Date		K
5.	Invoice Sr. No.	N	2	K
6.	Nature of contract	C	3	M
7.	Freight Currency	C	3	O
8.	Freight amount	N	12,2	O
9.	Insurance rate	N	8,5	O
10.	Insurance currency	C	3	O
11.	Insurance amount	N	12,2	O
12.	Unit Price Includes (Freight/Insurance/Both/None)	C	1	M

<b>Message ID</b>	<b>CACHE05 (Part 3/8)</b>
<i>Message Description</i>	Goods Registration – Packing List
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<PACKINGLIST>
<i>Mandatory</i>	No. Mandatory for Nature of Cargo C, P & CP

<b>SR.NO</b>	<b>Field Description</b>	<b>Field Type</b>	<b>Length</b>	<b>Final</b>
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		
5.	Packing Number - From	N	5	M
6.	Packing Number - To	N	5	M
7.	Packing Code	C	3	M

The details of the packages have to be given in this table.

The information about the packages has to be given as follows:

1	Nature of Cargo	=	CP	
	Number of packages in the container	=	100	
	Number of loose packages	=	20	

Packing particulars of all the 120 packages has to be given.

2	Nature of Cargo	=	C	
	Number of packages in the container	=	80	

Packing particulars of all the 80 packages has to be given.

3	Nature of Cargo	=	P	
	Number of loose packages	=	50	

Packing particulars of all the 50 packages has to be given.

4	Nature of Cargo	=	LB or DB	
---	-----------------	---	----------	--

There will be no package details in the table.



<b>Message ID</b>	<b>CACHE05 (Part 4/8)</b>
<i>Message Description</i>	Goods Registration – Container
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<CONTAINER>
<i>Mandatory</i>	No. Mandatory for ICD

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		K
5.	Container number	C	15	K
6.	Container Size	C	3	M
7.	Excise Seal No.	C	15	O
8.	Seal Date	Date		O

These details are only applicable for Sea & ICD Locations.

<b>Message ID</b>	<b>CACHE05 (Part 5/8)</b>
<i>Message Description</i>	Goods Registration – Seal
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<SEAL>
<i>Mandatory</i>	No. Mandatory for Seal Type A & S)

SR.NO	Field Description	Field Type	Length	EOU	Seal Type A	Seal Type S
1.	Message Type	C	1	F	F	F
2.	Custom house Code	C	6	K	K	K
3.	SB No	N	7	K	K	K
4.	SB Date	Date		K	K	K
5.	Examination Date	Date		M	M	X
6.	Examining Officer Name	C	30	M	M	X
7.	Examining Officer designation	C	30	M	M	X
8.	Supervising Officer Name	C	30	M	M	X
9.	Supervising Officer designation	C	30	M	M	X
10.	Commissionerate	C	20	M	X	M
11.	Division	C	20	M	X	M
12.	Range	C	20	M	X	M
13.	Seal No	C	100	M	X	M
14.	Item Values Verified by Examining Officer(Y/N)	C	1	M	M	X
15.	Sample forwarded (Y/N)	C	1	M	X	M

For the consignments which are examined and sealed by the designated Customs/Excise officer (factory stuffed consignments) or self sealed consignments. Information in the table has to be given.

The table is mandatory only for Seal Type A & S.

<b>Message ID</b>	<b>CACHE05 (Part 6/8)</b>
<i>Message Description</i>	Goods Registration – AR4
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<AR4>
<i>Mandatory</i>	No.

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB No	N	7	K
4.	SB Date	Date		K
5.	Invoice Sr. Number	N	2	K
6.	Item Sr number in invoice	N	4	K
7.	AR4 Number	C	17	M
8.	AR4 Date	Date		M
9.	Commissionerate	C	20	M
10.	Division	C	20	M
11.	Range	C	20	M
12.	Remarks	C	250	O

Item-wise AR4 certificate details are to be declared in this table. The information is optional.

<b>Message ID</b>	<b>CACHE05 (Part 7/8)</b>
<i>Message Description</i>	Goods Registration – Rotation
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<ROTATION>
<i>Mandatory</i>	No.

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		K
5.	Rotation Number	N	7	M
6.	Rotation Date	Date		M

The Table is relevant for Sea Customs Stations only.

The information needs to be given only if the consignment is booked against a Vessel, for which Rotation Number is allotted.

<b>Message ID</b>	<b>CACHE05 (Part 8/8)</b>
<i>Message Description</i>	Goods Registration – Documents Enclosed
<i>From</i>	Customs House Agent/ Importer
<i>To</i>	Customs
<i>Segment Tag</i>	<DOCUMENT>
<i>Mandatory</i>	Yes

SR.NO	Field Description	Field Type	Length	Final
1.	Message Type	C	1	F
2.	Custom house Code	C	6	K
3.	SB Number	N	7	K
4.	SB Date	Date		K
5.	Document Sr. No.	N	2	M
6.	Document Name	C		M

The documents to be attached at the time of goods registration are to be given.

**Message Format Template**

```
HREC**,ZZ,<ICEGATE USER ID>,ZZ,<CUSTOMS HOUSE CODE>5,UN,CACHE05,,,01A
<SB_GOODS_REG>
<MASTER>
F^].....
<END-MASTER>
<INVOICE>
F^].....
F^].....
<END-INVOICE>
<PACKINGLIST>
F^].....
F^].....
F^].....
<END-PACKINGLIST>
<CONTAINER>
F^].....
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TREC**
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## Message: CHCAE06: Goods Registration Acknowledgement

<b>Message ID</b>	CHCAE06
<b>Message Description</b>	Goods Registration Acknowledgement
<b>From</b>	Customs
<b>To</b>	Customs House Agent/ Importer
<b>Message Extension</b>	.grack

Sr. No.	Field Name	Field Length	Field Type	Field Description
1.	Custom House Code	6	C	
2.	SB Number	7	C	
3.	SB Date	8	Date	DDMMYYYY
4.	Reasons	2000	C	

<Not yet implemented. To be notified by CBEC>